one lakh tonnes from North India to Kerala, it was not implemented till this date. Moreover, two festivals are fast approaching, i.e. Ramzan and Onam. In view of this fact, the Kerala State Chief Minister has asked the Centre to rush one lakh tonnes of rice before August 15 from the central pool of Andhra. I therefore would like to urge upon the Union Agriculture Minister to look into this urgent matter immediately and concede the request of the Kerala Government.

Sir, we would like to have a reply from the Minister.

MR. CHAIRMAN: There is nothing to prevent the Minister concerned from giving a reply but, according to the rules, his presence or his replying to the points raised is not obligatory or compulsory.

(v) SUPPLY OF SUGAR TO FAIR PRICE SHOPS IN UTTAR PRADESH

श्री जैनुल बशर (गाजीपुर) : सभापति महोदय, उत्तर प्रदेश में सस्ते दाम की दुकानों पर चीनी का घोर अभाव हो गया है। वैसे तो इस वर्ष उत्तर प्रदेश में चीनी की आपूर्ति भी संतोषजनक नहीं रही परन्तु इस समय प्रदेश में चीनी की मात्रा बहुत ही कम है। उत्तर प्रदेश सरकार द्वारा बार-बार केन्द्र सरकार से अधिक चीनी मांगे जाने पर भी अभी तक चीनी भेजे जाने की व्यवस्था नहीं की गई है।

आयात की गई चीनी का जो कोटा उत्तर प्रदेश को दिया गया है उसे भी प्रदेश में ले आने में कठिनाई हो रही है। उत्तर प्रदेश सरकार से कहा गया है कि वह बन्दरगाहों से अपना कोटा उठा कर ले जाए। बन्दरगाहों पर उत्तर प्रदेश सरकार के कोई साधन नहीं हैं। केन्द्र सरकार को चाहिए कि वह अपने साधनों से चीनी उत्तर प्रदेश में पहुंचाये। यदि ऐसा नहीं होगा, तो उत्तर प्रदेश सरकार का खर्चा बहुत बढ़ जायेगा और इसका भार उपभोक्ताओं पर पड़ेगा। साथ ही साथ काफी देर भी होगी।

मैं केन्द्रीय सरकार से अनुरोध करता हूं कि शीघ्रातिशीघ्र पर्याप्त मात्रा में और उत्तर प्रदेश की आवश्यकता के अनुसार चीनी वहां पहुंचाई जाए। कुछ ही दिनों में मुसलमानों का ईद का त्योहार आ रहा है यदि चीनी शीघ्रातिशीघ्र नहीं पहुंचाई जाएगी तो उत्तर प्रदेश में मुसलमानों को बिना सेवइयों और चीनी के ही ईद गुजारनी पड़ेगी।

(vi) REPORTED FAST-UNTO-DEATH BY THE REPRESENTATIVES OF THE NATIONAL FEDERATION OF BLIND

SHRI CHANDRAJIT YADAV (Azamgarh): Several representatives of the National Federation of Blindmen are on fast-unto-death in front of the residence of Prime Minister's house in regard to the solution of their job problems. The Government gave various assurances but did not fulfil them. Even the peaceful rally was subjected to police lathi charge on 18th of March, 1980. The Prime Minister herself gave them assurances to meet their problems within three months, but since nothing has been done, they are left with no other option but to go on hunger strike. They have submitted their memorandum. Their main demands are that all blind men who are registered with Special Employment Exchange for one year or more should immediately be given suitable jobs and a Commission should be set up to ensure the implementation of the above.

This is a human problem and the Government must give top priority to solve this problem.

I draw the attention of the Government and particularly the Prime Minister to fulfil their demands so that hunger strike should be withdrawn and blind men and women are assured of suitable jobs.